



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,26th August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 1

[DIVISION BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 23-08-2021
TO 26-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
10	Crl.A./82/2018 WITH LCR & PB , FIXED	MUSTAK ALI @ GOLAP MOSTAFA @ GOLAM MOSTAFA Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR N J DAS MR. R ALI MR. A CHOUDHURY MR. N MAHAJAN MR. P K DAS	PP, ASSAM
	WITH			
11	Crl.A./85/2018	AMIR BHUYAN @ AMIR ALI BHUYAN AND 6 ORS Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR. N ALAM MR. N J DAS MR. R ALI MR. A CHOUDHURY MR. N MAHAJAN MR. P K DAS	MR S RAHMAN(R-2) MR S M ABDULLAH P(R-2) MR R ISLAM(R-2) PP, ASSAM
	WITH			
	I.A.(Crl.)/1038/2019 in Crl.A./85/2018	TAIJUDDIN BHUYAN Versus THE STATE OF ASSAM AND ANR	MR. P K DAS MR. R ALI MR A CHOUDHURY MR. N MAHAJAN	MR S M ABDULLAH P (R-2) MR. S RAHMAN (R-2) MD R ISLAM(R-2) PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 26/08/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021
4)	MR. L C DEY	19-08-2021	To	31-08-2021
5)	MR G BORDOLOI	24-08-2021	To	07-09-2021
6)	MR. S MITRA	28-08-2021	To	03-09-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 2

[CIVIL BENCH-IV

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
31	WP(C)/4177/2021 FIXED	TCI SUPPLY CHAIN SOLUTIONS Versus THE UNION OF INDIA AND 11 ORS	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS	GA, ASSAM ASSTT.S.G.I. SC, RAILWAY
32	WITH WP(C)/4204/2021	TCI SUPPLY CHAIN SOLUTIONS Versus THE UNION OF INDIA AND 14 ORS	MR. JYOTIRMOY ROY MR. S SARMA MR T MEELEE MR D DAS U PRASAD	GA, ASSAM SC, TRANSPORT SC, RAILWAY
33	WP(C)/4199/2021 FIXED	MARTIN LOGESTICS Versus THE UNION OF INDIA AND 8 ORS	MR. R P HAZARIKA TUN RAJKHOWA MR M J DEURI	GA, ASSAM ASSTT.S.G.I. SC, RAILWAY
ADMISSION				
34	Arb.P./10/2021	M/S V.K. SOOD ENGINEERS AND CONTRACTORS PVT. LTD. Versus UNION OF INDIA, MINISTRY OF RAILWAYS AND 2 ORS.	MR. A THAKUR MS. J R THAKUR MR H MEDHI	SC, RAILWAY
35	Arb.P./11/2021 FIXED	GAINWELL COMMOALES PRIVATE LTD. Versus OIL INDIA LTD.	MR R SINGHA	SC, OIL
36	Arb.P./12/2021	GAINWELL COMMOALES PRIVATE LTD. Versus OIL INDIA LIMITED PIPELINE PROJECT	MR R SINGHA	SC, OIL
ORDERS				
37	I.A.(Civil)/1284/2021 WITH Arb.P 14/2020 (D/O) B/O in I.A.(Civil)/359/2021	NORTH EAST FRONTIER RAILWAY(CONSTRUCTION ORGANIZATION) AND ANR. Versus M/S MAYENGBAM BOBO SINGH		MR G N SAHEWALLA MR. M SAHEWALLA

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LEAVE NOTE OF ADVOCATES FOR 26/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021
4)	MR. L C DEY	19-08-2021	To	31-08-2021
5)	MR G BORDOLOI	24-08-2021	To	07-09-2021
6)	MR. S MITRA	28-08-2021	To	03-09-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I]**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
7	WP(C)/4747/2018	A MAHENDRA KUMAR AND 58 ORS. Versus THE UNION OF INDIA AND 8 ORS.	MS. M DUTTA MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY	MR. K K PARASAR (R1-9) ASSTT.S.G.I.
8	WP(C)/8206/2018	AYESHA SIDDIQUA Versus THE STATE OF ASSAM AND 6 ORS.	MS. S BHUYAN MS N KALITA	MR. D NATH (R3) MR D KALITA (R3) SC, HEALTH
9	WP(C)/169/2020	KHUDAJA BEGOM BARLASKAR Versus THE STATE OF ASSAM AND 4 ORS	MS. S B CHOUDHURY	GA, ASSAM SC, REVENUE
10	WP(C)/409/2020	SWMDWN BRAHMA Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS. C DAS MS P CHAKRABORTY MS. C BORDOLOI	GA, ASSAM SC, FOREST SC, BTC

LEAVE NOTE OF ADVOCATES FOR 26/08/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING LIST DATED 23-08-2021 TO 26-08-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS.

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH ONLINE COURT PROCEEDING SERVICES]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
51	Crl.Pet./616/2020 B/O	MISS MARSHIDA BIBI @ MARSHIDA KHATOON Versus ABDUL ALI @ ABDUL ALI AND 3 ORS.	MR. K D SARMA MS. M DUTTA MR S B SINHA	
52	AB/2201/2021 B/O	MANASH SAIKIA Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
MOTION (BA)				
53	Bail Appln./2067/2021 B/O	AKHIL KR HALOI Versus THE STATE OF ASSAM	MR. P K SARMA MS. B BHUYAN MS R SAHIN	PP, ASSAM
54	Bail Appln./2081/2021 B/O	MD. IMRAN ALI @ LADEN Versus THE STATE OF ASSAM	MR. S MUNIR MS. S K NARGIS MS. A MESEN	PP, ASSAM
MOTION				
55	Crl.Pet./435/2021 B/O	HEMANT KHETAWAT AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR B SHARMA MR. S ROY MR S SHARMA	PP, ASSAM
56	AB/2511/2021 B/O	BAJRANG LAL GOENKA Versus THE STATE OF ASSAM	MR. B. DUTTA MR. S DEKA MR. P DUTTA MS. J BORO	PP, ASSAM
BAIL HEARING				
57	AB/1486/2021 SCANNED COPY OF CASE DIARY, FIXED	BIJU BEGUM Versus THE STATE OF ASSAM	MR. A AHMED	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 26/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH - II

THIS BENCH WILL TAKE UP HEARING LIST DATED 23-08-2021 TO 26-08-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS.

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH ONLINE COURT PROCEEDING SERVICES]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
28	WP(C)/4218/2021 B/O	BHADRA KR DOLEY AND 8 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. A K DAS MR. A NARZARI MR. A THAKURIA	SC, SEC. EDU.
29	WP(C)/4225/2021 B/O	PHUKAN CHANDRA TALUKDAR Versus THE STATE OF ASSAM AND 6 ORS	MR. N BORAH MR. R SARMA MR H MAZUMDER MR P K BORA	SC, SEC. EDU. SC, N C T E SC, G U
HEARING				
30	WP(C)/6235/2018 B/O	DEEPALI PHUKAN Versus DIBRUGARH UNIVERSITY AND 3 ORS.	MR S S DEY MR. M NATH MR. A BHATTACHARJEE MR. D J KAPIL	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS. P BARMAN MR. S DEKA MS B DEKA SC, DIB. UNIVERSITY

LEAVE NOTE OF ADVOCATES FOR 26/08/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH - III

**THIS BENCH WILL TAKE UP HEARING LIST DATED 23-08-2021
TO 26-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
33	WP(C)/4238/2021 B/O	AR 375Y DEPUTY COMMANDANT I LOYUMBA MEETEI Versus THE UNION OF INDIA AND 3 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	ASSTT.S.G.I.
ORDERS				
34	WP(C)/2991/2021 FIXED	RAHIMA KHATUN Versus THE STATE OF ASSAM AND 6 ORS	MR. M DUTTA MR J MAHANTA	SC, AG SC, FINANCE SC, AGRI. DEPARTMENT

LEAVE NOTE OF ADVOCATES FOR 26/08/2021

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 10

[CIVIL BENCH - IV & I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 23-08-2021
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**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
35	WP(C)/4044/2021	B K CONSTRUCTION Versus MANAGING DIRECTOR, NHM AND 2 ORS	MR. DITUL DAS MR A K SHARMA MS. M LAHKAR	MR P NAYAK (r-3) MR A CHALIHA (r-3) MS RUKMINI BARUA (r-3) MS PADMINI BARUA (r-3)
36	WP(C)/4224/2021 B/O	SRICHARAN DAS Versus ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 3 ORS	MR. M CHOUDHURY MR S KHOUND MR D J MEDHI	SC, AFDC
ORDERS				
37	Cont.Cas(C)/166/2018 B/O	DHARMA KANTA CHARAH AND ANR. Versus ANANDA KR. DAS AND ORS.	MR D GOGOI MR. M BISWAS MR. J ABBAS MS M DAS MR. S BARTHAKUR	MR. R BORPUJARI MR. B GOGOI (R2) MS. M DEVI(R-5) MR. A DAS (R-5) MR P NAYAK (R2) MR. B GOGOI MS. N BORDOLOI (R2)
38	El.Pet./1/2019 (BY SLIP)	SRI DAORAO DEKHREB NARZARY Versus SRI NABA KUMAR SARANIA	MR. B C DAS MR. S CHAUHAN MR. B B NARZARY MR. A R SHOME MR. S CHAUHAN	MR. D MOZUMDER MR. M SARANIA MD. S U AHMED MR. A I KATHAR MR. B D DEKA
	WITH I.A.(Civil)/3512/2019 in El.Pet./1/2019	NABA KUMAR SARANIA Versus SRI DAORAO DEKHREB NARZARY	MR. M SARANIA MR. S U AHMED	MR. S CHOUHAN
	WITH I.A.(Civil)/165/2020 in El.Pet./1/2019	SRI DAORAO DEKHREB NARZARY Versus SRI NABA KUMAR SARANIA	MR. B C DAS MR. S CHAUHAN MR. A R SHOME MR. S CHAUHAN	MR D MAZUMDER MR. M SARANIA MR. S U AHMED MR. B D DEKA MR. B D DEKA

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LEAVE NOTE OF ADVOCATES FOR 26/08/2021

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 12

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 23-08-2021
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**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
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Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
51	Bail Appln./2077/2021 B/O	NITUL KALITA Versus THE STATE OF ASSAM	MR F KHAN MR U CHAUDHURY MS D BARUAH MS B BARMAN	PP, ASSAM
	WITH I.A.(Cr.)/327/2021 in Bail Appln./2077/2021	NITUL KALITA Versus THE STATE OF ASSAM	MR F KHAN MR U CHAUDHURY MS D BARUAH MS B BARMAN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 26/08/2021

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 13

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

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**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
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Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
51	Bail Appln./2078/2021 B/O	SIRAJUL HAQUE Versus THE STATE OF ASSAM AND ANR	MR. J KALITA MR B HAZARIKA	PP, ASSAM
52	Bail Appln./2079/2021 B/O	BIDYUT BIKASH BORAH Versus THE STATE OF ASSAM	MR MINTU SAIKIA	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
53	Bail Appln./1745/2021 SCANNED COPY OF CASE DIARY, FIXED	TUN TUN CHANGMAI @ TUL TUL CHANGMAI Versus THE STATE OF ASSAM AND ANR.	MS. M SARMAH MS D BORGOHAIN MR. P GOHAIN	PP, ASSAM
<u>BAIL HEARING</u>				
54	AB/2210/2021 FIXED	SANTOSH KUMAR CHOUDHURY Versus STATE OF ASSAM	MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	PP, ASSAM
55	WITH AB/2333/2021	SOFIQUL ISLAM @ SAFIQUL ISLAM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. R A CHOUDHURY MRS. S ISLAM	PP, ASSAM
56	WITH AB/2345/2021	MITHILESH TIWARI Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 26/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021
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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 14

[CIVIL BENCH - I, III & CRIMINAL MATTERS]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 23-08-2021
TO 26-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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JUDGEMENT

26	WP(C)/2650/2020 (AT 2:00 PM)	PABITRA BORA Versus THE STATE OF ASSAM AND 7 ORS	MS. S KHAN MRS. S P HUSSAIN	SC, ELEM. EDU GA, ASSAM MR G BOKALIAL MR. S R BORUAH MS. R MAZUMDAR, SC, SEC. EDU. DEPT.
WITH				
27	Cont.Cas(C)/192/2018	PABITRA BORA Versus MR. BISWAJIT PEGU	MS. S AHMED MS S P HUSSAIN MS N N BEGUM	MR. D SAIKIA MR. B J TALUKDAR MS. R B BORA MS. N PHUKAN SHRI S NEOGI MS. N M SARMA

MOTION

28	CRP(I/O)/73/2021 B/O	BANAJIT KR. DAS Versus SMTI. SHUKHILA BALA DAS AND 6 ORS.	MR. R BORPUJARI MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN	
WITH				
	I.A.(Civil)/1250/2021 in CRP(I/O)/73/2021	BANAJIT KR. DAS Versus SHUKHILA BALA DAS AND 6 ORS.	MR. R BORPUJARI MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN	
29	CRP(I/O)/77/2021 CAVT. NO.05002/021, B/O	PABITRA KUMAR HIRA Versus THANESWARI DEKA	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR. T ISLAM FOR CAVEATOR

ADMISSION

30	CRP(I/O)/405/2019 FIXED	KAMAL KUMAR JAIN Versus RADHA SARMA AND ANR.	MR D CHOUDHURY MR. M CHOUDHURY MR. S N KRISHNATRAYA MR S DIFUSA MR N RAY	Mukesh Sharma (R1)
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31 WP(C)/1550/2021
FIXED

RANU KANTA DEB
Versus
THE STATE OF ASSAM AND 5 ORS

MR H R A CHOUDHURY
MR F U BARBHUIYA
MS S DAS

GA, ASSAM
SC, AG

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LEAVE NOTE OF ADVOCATES FOR 26/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021
4)	MR. L C DEY	19-08-2021	To	31-08-2021
5)	MR G BORDOLOI	24-08-2021	To	07-09-2021
6)	MR. S MITRA	28-08-2021	To	03-09-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,26th August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 17

[CRIMINAL SINGLE BENCH

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>			
32 WP(C)/3481/2021	MALABIKA DHAR Versus THE SATE OF ASSAM AND 3 ORS.	MR. K SARMA MR. B J TALUKDAR	GA, ASSAM SC, FINANCE SC, GHC
<u>BAIL HEARING</u>			
33 AB/998/2021 FIXED	DULAL MIYA AND 2 ORS Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
34 AB/1278/2021 FIXED	JITEN DEKA @ BHAITI DEKA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 26/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
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6)	MR. S MITRA	28-08-2021	To	03-09-2021